

Fourteenth Loksabha

Session : 6

Date : 20-12-2005

Participants : [Chatterjee Shri Somnath](#),[Kumar Shri Shailendra](#),[Yadav Shri Devendra Prasad](#),[Yadav Shri Ram Kripal](#),[Kripalani Shri Srichand](#),[Athawale Shri Ramdas](#),[Azmi Shri Iliyas](#)

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Title : Mr. Speaker made an observation regarding improper conduct on the part of some members in the implementation of MPLAD Scheme.

MR. SPEAKER: Hon. Members, while an inquiry is being conducted with regard to some serious allegations of improper conduct on the part of some hon. Members of Lok Sabha in the matter of submitting questions for answer by the Government, it is a matter of great concern that further allegations against five Members including one Member, against whom an inquiry is already pending, have been made in a TV channel, Star News, regarding alleged improper conduct in the implementation of MPLAD Scheme.

I have discussed the matter with the leaders of different political parties in Lok Sabha and there is an agreement that an inquiry should also be held with regard to the new allegation which should be looked into with all the importance that it deserves.

The Members namely, Shri Alemao Churchill, Shri Faggan Singh Kulaste, Shri Ramswaroop Koli, Shri Paras Nath Yadav and Shri Chandra Pratap Singh will be requested to give their statements in the matter, and in the meantime, I am making a personal request to all of them please not to attend the Session of the House until the matter is looked into and a decision is taken.

I shall discuss the matter further with the hon. Leaders so that we can decide upon the form of inquiry and the composition of the Inquiry Committee.

... (*Interruptions*)

MR. SPEAKER: Now, Q. No. 382.

... (*Interruptions*)

श्री शैलेन्द्र कुमार अध्यक्ष महोदय, एमपी लैंड फंड को समाप्त किया जाये। ... (व्यवधान)

श्री देवेन्द्र प्रसाद यादव अध्यक्ष महोदय, एमपी लैंड फंड खत्म होना चाहिए। ... (व्यवधान)

MR. SPEAKER: Please sit down. We are already under a cloud.

... (*Interruptions*)

MR. SPEAKER: You please go to your seat.

... (*Interruptions*)

MR. SPEAKER: Do not tarnish the name of this House further.

... (*Interruptions*)

MR. SPEAKER: I will allow some Members afterwards.

... (*Interruptions*)

श्री राम कृपाल यादव अध्यक्ष महोदय, पूरे सदन की गरिमा जा रही है। ... (व्यवधान)

सांसदों की गरिमा जा रही है। ... (व्यवधान)

श्री श्रीचन्द्र कृपलानी अध्यक्ष महोदय, कुछ लोगों की वजह से पूरा सदन बदनाम हो रहा है। ... (व्यवधान)

श्री रामदास आठवले अध्यक्ष महोदय, पार्लियामेंट बदनाम हो रही है। ... (व्यवधान)

MR. SPEAKER: You are also doing that.

... (*Interruptions*)

MR. SPEAKER: All of you, who are interrupting me while I am on my legs, are also tarnishing the image of the House.

... (*Interruptions*)

MR. SPEAKER: Do not tarnish the name of this House further.

... (*Interruptions*)

श्री इलियास आज़मी अध्यक्ष महोदय, क्या मीडिया बहुत ईमानदार है ?... (व्यवधान)

अध्यक्ष महोदय : आप बैठे-बैठे मत बोलिये। पहले आप अपनी सीट पर जाइये।

... (व्यवधान)

श्री देवेन्द्र प्रसाद यादव अध्यक्ष महोदय, आप हमें 12 बजे इस पर बोलने का मौका दीजिए। ... (व्यवधान)

अध्यक्ष महोदय हमने बोला है कि हम एलाऊ करेंगे। Do not force me, Shri Devendra Prasad Yadav.

... (*Interruptions*)

MR. SPEAKER: How do I regulate this House? We are already under a cloud. Everybody is criticising us. An inquiry on allegations of misconduct is going on and we cannot behave in a sensible manner and allow the House to be conducted properly by the Speaker. You are disturbing the Speaker all the time.

... (*Interruptions*)

MR. SPEAKER: We are all conscious about our rights as a Member of Parliament but not about our duties.

... (*Interruptions*)

MR. SPEAKER: I have requested them to go out. If they do not go out, we shall see. They will not be able to take part in the Proceedings.

... (*Interruptions*)

MR. SPEAKER: I am very sorry that I have to say these things. You are compelling me to say these things.

Now, Q. No. 382 – Shrimati Sumitra Mahajan[\[1h1\]](#).